

propose to take to eliminate sale of drugs in the city ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) No study to this effect has been conducted by the Delhi Police. However, the number of such cases reported to the Delhi Police during the period 1-1-85 to 31-7-85 are higher than those during the corresponding period of 1984.

(b) The following steps have been taken by the Delhi Police to curb the menace caused by sale of narcotics in the capital :

- (i) Raids are conducted to detect the places where heroin/smack is sold.
- (ii) Extensive day and night foot and mobile patrolling with walkie talkie sets is being done.
- (iii) Continuous efforts are made by the Special squads of the Districts to detect the drug peddlers by developing intelligence.
- (iv) Regular surprise checking of vehicles is organised to detect those involved in such crime.
- (v) Intensive action under Dangerous Drug Act is being taken against the bad characters and criminals.

[*Translation*]

Harassment to Citizens in Renewal of Passports

2348. SHRI SHANTI DHARIWAL : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that citizens are harassed in different ways by the employees/officers working in the passport offices of the country while renewing their passports;

(b) if so, the number of such complaints received by the Government against the Regional Office situated in Jaipur;

(c) whether Government have taken any action on these complaints; and

(d) if so, the details thereof and if no action has been taken, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN) : (a) No, Sir.

(b) Four complaints regarding delay in renewal of passports by passport office, Jaipur have been received.

(c) Yes Sir.

(d) Out of the 4 cases 3 passports were renewed and despatched by registered post at the addresses given by the applicants and were not received back by passport Office as undelivered. Subsequently it transpired that the addressees had changed their addresses or had given wrong address earlier. Postal Authorities have been requested to trace the undelivered passports. In the fourth case the money for application had been received but application for renewal of passport and passport have not been received. The applicant has been informed to submit a fresh application without additional fee.

[*English*]

Closure of Andhra Pradesh Office of ITDC

2349. SHRI VIJAYA KUMAR RAJU : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that Indian Tourism Development Corporation has recently closed its Andhra Pradesh office;

(b) the steps ITDC is taking to set up hotels and other infrastructural facilities in the State of Andhra Pradesh; and

(c) details of funds allotted by ITDC for development of tourism in Andhra Pradesh during the next three years ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K.P. SINGH DEO) : (a) ITDC's Ashok Travels and

Tours Unit at Hyderabad was closed in December, 1984.

(b) and (c). At the instance of the State Government, ITDC's proposal for setting up a joint venture hotel at Hyderabad in collaboration with Andhra Pradesh Tourism Development Corporation during the Sixth Five Year Plan was dropped. In January, 1985 ITDC entered into an agreement with M/s. Venkataramana Hotels Limited to provide technical services during construction of hotels at Hyderabad and thereafter, to manage and market it under the chain of Ashok Group of Hotels. Besides, a lumpsum provision of Rs. 5 crores exists in the Seventh Plan for joint venture schemes. Such schemes can be worked out in Andhra Pradesh also in consultation with State Government/State Tourism Development Corporation subject to satisfactory feasibility study.

Preparations for Asian Games and the Olympics

2350. SHRI JAI PRAKASH AGARWAL : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

(a) the steps being taken to prepare the Indian Squad for the next year's Asian Games and 1988 Olympics at Seoul;

(b) whether coaching camps have been started for the same; and

(c) names of sports identified on the priority list for the Asian Games and the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI R.K. JAICHANDRA SINGH) : (a) Government are already rendering financial and technical assistance to national sports federations for preparing Indian teams for participation in Asian Games 1986 and Olympic Games 1988.

(b) Yes, Sir.

(c) A statement is given below.

Statement	
For Next Olympic Games	For Next Asian Games
1	2
Athletics	Athletics

1	2
Hockey (Men)	Badminton
Wrestling	Boxing
	Equestrian
	Golf
	Hockey (Men)
	Hockey (Women)
	Rowing
	Shooting
	Tennis
	Wrestling
	Weightlifting
	Waterpolo

[Translation]

New System for the Convenience of Tourists Coming from Abroad

2351. SHRI R.M. BHOYE : Will the Minister of TOURISM AND CIVIL ATTIATION be pleased to states :

(a) whether Government had decided to introduce a new system for the convenience of the tourists coming form abroad with a view to avoid delay in their clearance at the airports ;

(b) whether there is any possibility of the dreadful disease of yellow fever being carried in the country as a result of introducing this system;

(c) if so, the details thereof; and

(d) the difficulties that may be experienced if the new system is implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K.P. SINGH DEO) : (a) Yes, Sir.

(b) No, Sir.